राष्ट्रीय हरित अधिकरण / National Green Tribunal प्रधान न्यायपीठ / Principal Bench

फ़रीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg नई दिल्ली / New Delhi-110001

दरभाष /Phone: 011-23435241, ईमेल /Email: rg.ngt@nic.in

Advt. No. NGT/PB/16/Admn/2016/Vol.VIII / 226

Dated: 24 May 2024

VACANCY CIRCULAR

National Green Tribunal is proposed to fill up the post of Registrar at Principal Bench, New Delhi, purely on <u>Deputation</u> basis, as per details given below:-

S. No.	Name of the post	No. of posts	Level in Pay Matrix as per 7 th CPC	Place of Posting
1.	Registrar	01	Level-13 (Rs.123100- 215900)	National Green Tribunal, Principal Bench, New Delhi

1. Eligibility Criteria for the post of Registrar:

Officers possessing a Bachelors degree in law from a recognised university and holding:-

- (a) Analogous post on regular basis in Central Government or State Government or courts or tribunals;
- (b) Post in Central Government or State Government or courts or tribunals with five years regular service in pre revised pay band -3, Rs. 15600-39100/- with grade pay of Rs. 7600/- i.e. Level 12 in the Pay Matrix;

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- (c) Post in Central Government or State Government or courts or tribunals, with ten years regular service in pre revised pay band -3, Rs.15600-39100/- with grade pay of Rs.6600/-.i.e. Level 11in the Pay Matrix.
- Note 1: The departmental Officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.
- Note 2: Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily be three years. The maximum age limit for appointment by deputation shall not be exceeding fifty-six years as on the closing date of receipt of applications.

(Please refer to NGT Recruitment Rules, 2011 and G.S.R.1362 (E) dated 02.11.2017 of MoEF&CC, Govt. of India notification which is available on the NGT website https://greentribunal.gov.in)

General Conditions

1. The Competent Authority reserves the right either to fill up the post or may not proceed for appointment without assigning any reason thereof.

Trasfor

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- 2. The general terms and conditions of deputation in terms of OM No.6/8/2009-Estt. (Pay-II) dated 17.06.2010, as amended thereof from time to time shall be made applicable as notified by the DoPT, Govt. of India.
- 3. The application, in the prescribed format, duly filled in, neatly typed, complete in all respects alongwith relevant documents towards experience along with copies of ACRs of the last five years, vigilance clearance, integrity certificate etc. should be sent through proper channel by speed post on or before 04.06.2024 positively at the following address:

National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi-110001

Envelope containing application must be superscribed with the "Application for the Post of Registrar" Candidate should keep a photocopy of application for record. Applications received through speed post, will only be considered as valid receipt application.

7205m

(Arvind Kumar) Deputy Registrar

Copy to:

- 1. PS to Hon'ble Chairperson, NGT
- 2. PA to Hon'ble Judicial and Hon'ble Expert Members
- 3. All the Ministries/Departments of Govt. of India
- 4. Chief Secretaries of all States
- 5. Registrar General of all the High Court's with a request to circulate amongst Judicial Officers
- Office of Controller General of Accounts / Controller General of Defence Accounts / Comptroller & Auditor General of India
- 7. Deputy Registrar, NGT, PB, New Delhi
- 8. Asst. Registrar, NGT, PB, New Delhi
- 9. The Pay & Accounts Officer, Ministry of Environment, Forest & Climate Change, Government of India, IPB, Jor Bagh, New Delhi
- 10. Computer In-charge for uploading on the website of NGT
- 11. Guard File

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APPLICATION FORM FOR RECRUITMENT ON DEPUTATION BASIS IN NATIONAL GREEN TRIBUNAL

Note: (i) The application should be forwarded through proper channel/ the concerned department, with copies of the ACRs and Vigilance Clearance Certificate, signed by the Competent Authority, given at the end of the application form.

(ii) Incomplete, unsigned, and the applications received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.

Pos	t applied for	
		Paste recent
1.	Name (in block letters)	passport size photograph
2.	Fathers Name	:
3.	Postal Address	1
4.	Contact No.	·
	Alternative Contract No.	:
5.	Permanent Address	
	D - 711	
6.	E-mail id	:

7. Fax No.		i					
8. Date of Bir	th :						
(Mention a date of app	nge as on last olication)	Years	Months	Days			
9. Date of Sup	perannuation :						
10. Present Pos	st						
11. Present Pay Grade Pay 12. Educational							
Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage		
		000-1-00-0-0-0-0-0-0-0-0-0-0-0-0-0-0-0-					
13.Professional	Qualification:						
Exam Passed	Board/ University	Years of Passing	Duration	Subjects	Percentage		

14.Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

Office/Instt./	Post held	Per	riod	Nature of	Scale of	Nature of	
Organisation		From To		appointment (Regular/Ad hoc/Deputation)	Pay/Basic Pay/Pay Band with Grade Pay*	Duties	
				s per Central Governme			

^{*}Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales (with proof)

equi	valent pa	ty scale vis-a-vis Central Government pay scales (with proof)
15.	In case	e the present employment is held on deputation, please state
	a)	The date of initial employment :
	b)	Period of appointment on deputation with address:
	c)	Name of parent office/organization to which you belong
16.		er belong to SC/ SC ST OBC PwD EWS Ex- Serviceman BC/ PH/ Ex-
17.	Any O	ther Information

DECLARATION

18. I so	olemnly d	leclare an	d affirm	that the	information	given	above	is co	rrect	to the	best	of n	ny
					nation being								
detected befo	fore or aff	ter the int	erview/ s	election/	engagement,	my ca	ndidatu	re ma	y be	treated	as car	ncell	ed
and, I shall b	be liable f	or any act	ion as the	Tribuna	l may deem fi	t and p	roper.						

STATE OF STA	19. That I fulfil the requisite conditions in terms of age, Pay qualification for the post applied for i.e.	
		(Signature with date)
	Name:	
Date	Date:	
Place	Place:	

Recommendation of competent authority

- (i) Service particulars furnished by the applicant are verified from service records and are found correct. Attested copies of ACRs for the past five years are annexed.
- (ii) There is no vigilance case pending or contemplated against the officer.
- (iii) If the officer is selected, he/she shall be relieved within 15 days of receipt of appointment letter.

(Signature of competent authority)